

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1943
ANSWERED ON:05.12.2006
BILLS FROM STATES
Kathiria Dr. Vallabhbai;Pathak Shri Harin

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details/names of Bill received by the Government from various State Governments for approval as on date, date-wise, State-wise particularly from Gujarat; and

(b) the time by which such bills are likely to be approved?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a): A State-wise statement of Bills and Ordinances received from the State Governments, including Govt. of Gujarat pending for approval of the Government of India/assent of the President is enclosed as Annexure.

(b): The State Legislations are examined from three angles viz. (a) repugnancy with Central Laws, (b) deviation from National or Central Policy and (c) legal and constitutional validity. No time frame can be fixed for approval of these Bills as each Bill involves examination in consultation with various agencies.